

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/2042/2023**

**PETITION NUMBER : CP/IB/114/2021**

**NAME OF THE PETITIONER : N Veerapandian, (Liquidator)  
M/s.Sical Iron Ore Terminals Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 15 of IBBI  
Reg, 2016**  
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**ORDER**

Representing Counsel Ms.Sree Vishwanthini appears for the Applicant.

This application has been filed to take on record the 2nd Progress Report for the quarter ended 30.09.2023 pertaining to the liquidation process of the CD.

The report is taken on record subject to all just exceptions.

Accordingly, IA/IBC/2042/2023 is **disposed of**.

-SD-

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

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-SD-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**